

Shri S. C. Samanta: May I know the procedure by which this sum will be spent?

Shri Datar: The procedure is that we ask the State Governments to send us schemes under different heads. The schemes are then examined and sanctioned.

Shrimati Renu Chakravartty: May I know whether the amount provided for the West Bengal Government for 1953-54 was taken fully by the West Bengal Government?

Shri Datar: Yes, it has been taken.

Shri Barman: Is it only for the coming year, 1954-55, that no sum has been asked for by the West Bengal Government, or is it that the West Bengal Government has not asked for any sum so far?

Shri Datar: The question relates only to 1954-55. In January we issued a circular and asked them to supply us information before the end of February, but still the reply has not been received. The moment it is received, the matter will be considered.

SOCIAL EDUCATION

*1512. **Th. Jugal Kishore Sinha:** Will the Minister of Education be pleased to place on the Table of the House a statement showing Government grants for each State in connection with social education specifying the amounts allotted and actually utilized in 1953-54?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 19.]

ठाकूर युगल किशोर सिंह : अनुदान की सूची देखने से पता चलता है कि किसी राज्य को अधिक और किसी राज्य को कम अनुदान मिली है। क्या मैं इसका आश्चर्य जान सकता हूँ ?

Dr. M. M. Das: Allocations were made according to the schemes submitted by the State Governments.

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि दिल्ली राज्य के कितने विद्यार्थियों को यह दी गयी है ?

Mr. Deputy-Speaker: We have nothing to do with *vidyarthi*s.

Dr. M. M. Das: Some of the States did not apply for these grants in time and submit their schemes in time. I am afraid Delhi is one of them.

Shri N. M. Lingam: Apart from the grants sanctioned to State Governments, has the Centre directly sanctioned any scheme for the promotion of social education; and if so, what is that scheme?

مستتر آف ایجوکیشن اینڈ نیچرل

رسورسز اینڈ سائنٹیفک رسرچ (مولانا

آزاد) : اس اسکیم کا تعلق تو اسٹیٹ

گورنمنٹوں سے ہے - ڈائریکٹ اس سلسلہ

میں مدد نہیں دی جاتی -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): This scheme concerns the State Governments. No direct assistance can be given in this connection.]

JAIL REFORMS

*1513. **Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether Dr. Reckless's lectures in the training course for jail officers at the Tata Institute of Social Sciences, Bombay, have been compiled by him and handed over to Government; and

(b) whether Dr. Reckless could complete the preparation of the intended handbook containing guiding principles of correctional administration for the use of jail officers?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Yes Dr. Reckless has, however, combined the two in one volume entitled "Handbook of Practical Suggestions for the Treatment of Adult and Juvenile Offenders".